



The Gauhati High Court, At Guwahati
[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]




Cause List






Published under the authority of Hon'ble The Chief Justice





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N O T I C E

IT IS FOR INFORMATION OF ALL CONCERNED THAT THE HEARING MATTERS OF THE FOLLOWING BENCHES WILL BE TAKEN UP BY THE HON'BLE JUDGES SHOWN AGAINST EACH BENCH FOR THE PERIOD INDICATED BELOW.

	BENCH	NAME OF THE JUDGES	PERIOD
	[COURT NO. 2] [DIVISION BENCH - I] <u>This Bench will take up matters pertaining to:</u> 1. Writ Appeals other than Foreigner matters. 2. PIL and Taken up Matters. 3. Income Tax Appeal Matters. 4. Appeals under Companies Act. 5. SARFAESI Act. Matters. 6. Writ Petitions against Order of CAT. 7. Confirmation of Decree of Divorce and such Matrimonial Appeals. 8. Contempt Matters relating to Division Bench- I. Any such matters as may be specifically directed to be listed.	HON'BLE THE CHIEF JUSTICE(ACTING) AND HON'BLE MR. JUSTICE MANISH CHOUDHURY	FROM 09-09-2019 TO 13-09-2019
	[COURT NO. 3] [CIVIL BENCH - II] <u>This Bench will take up Matters pertaining to:</u> 1. Writ Petition (Civil) relating to Service of Teacher of Provincialised Schools. 2. Writ Petition (Civil) relating to Academic Matters. 3. Writ Petition (Civil) relating to Academic Institutions. 4. Tax Matters.	HON'BLE MR. JUSTICE N.KOTISWAR SINGH	-DO-
	[COURT NO. 4] [CIVIL BENCH- III] <u>This Bench will take up Matters pertaining to:</u> 1. Writ Petition (Civil) relating to State Govt. Employees. 2. Writ Petition (Civil) relating to Service in Local Bodies, Banks, and PSU etc. 3. Writ Petition (Civil) relating to Service of Defence Personnel and Armed Forces. 4. Writ Petition (Civil) under Labour and Industrial Law etc. 5. W.P (Crl.) Matters. 6. Arbitration Petition And Arbitration Application. (This Bench Will Take Up Matters For 2019)	HON'BLE MR. JUSTICE UJJAL BHUYAN	-DO-

	<p>[COURT NO. 5] [SPECIAL DIVISION BENCH] <u>This Bench will take up Matters pertaining to:</u> 1. Criminal Appeal (J). 2. Criminal Appeal. 3. Death Reference Cases.</p>	<p>HON'BLE MR. JUSTICE MANASH RANJAN PATHAK AND HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI</p>	<p>-DO-</p>
	<p>[COURT NO. 6] [DIVISION BENCH - II] <u>This Bench will take up Matters pertaining to:</u> 1. Writ Appeal (Foreigners Matter). 2. Writ Petition (Foreigners Matter). 3. Custodial Death. 4. WP(C) relating to Police and Army Actions. 5. Contempt Petition (Criminal). 6. Criminal Appeal Including Hill Appeal And Hill Reference Cases. 7. Contempt Matters relating to Division Bench- II. Any such matters as may be specifically directed to be listed.</p>	<p>HON'BLE MR. JUSTICE MANOJIT BHUYAN AND HON'BLE MR. JUSTICE KALYAN RAI SURANA</p>	<p>-DO-</p>
	<p>[COURT NO. 7] [CIVIL BENCH] <u>This Bench will take up Matters pertaining to:</u> 1. MAC Appeal (All Matters Including Delay Condonation Petition) 2. MAC Appeal Hearing On All Days.</p> <p><u>This Bench will take up Matters pertaining to (From 2017 to 2018):</u> 1. Writ Petition (Civil) relating to State Govt. Employees. 2. Writ Petition (Civil) relating to Service in Local Bodies, Banks, and PSU etc. 3. Writ Petition (Civil) relating to Service of Defence Personnel and Armed Forces. 4. Writ Petition (Civil) under Labour and Industrial Law etc.</p>	<p>HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA</p>	<p>-DO-</p>
	<p>[COURT NO. 8] [CIVIL BENCH - IV] <u>This Bench will take up matters pertaining to :</u> 1. Writ Petition (Civil) relating to Settlement by State Government etc. 2. Writ Petition relating to Land Matters. 3. Residuary Writ Petitions except Police/Army action. 4. Company Petition And Company Application.</p> <p>(This Bench Will Take Up Matters From 2017 To 2019)</p>	<p>HON'BLE MR. JUSTICE SUMAN SHYAM</p>	<p>-DO-</p>
	<p>[COURT NO. 9] [CRIMINAL BENCH-I] <u>This Bench will take up matters pertaining to :</u> 1. Criminal Appeal(S/B And Under PC Act). 2. Tr.Petition(Crl.) 3. Criminal Revision Petition. 4. Criminal Petition.</p>	<p>HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN</p>	<p>-DO-</p>

	<p>[COURT NO. 10] [CIVIL BENCH] <u>This Bench will take up Matters pertaining to:</u></p> <ol style="list-style-type: none"> 1. Writ Petition (Civil) relating to State Govt. Employees. 2. Writ Petition (Civil) relating to Service in Local Bodies, Banks, and PSU etc. 3. Writ Petition (Civil) relating to Service of Defence Personnel and Armed Forces. 4. Writ Petition (Civil) under Labour and Industrial Law etc 5. Writ Petition (Civil) relating to Settlement by State Government etc. 6. Writ Petition relating to Land Matters. 7. Residuary Writ Petitions except Police/Army action. <ul style="list-style-type: none"> • (All 2016 and Earlier Matters relating to Civil Bench-III and IV) • (Including hearing on all days) 	<p>HON'BLE MR. JUSTICE SONGHUPCHUNG SERTO</p>	<p>-DO-</p>
	<p>[COURT NO. 11] [CIVIL BENCH] <u>This Bench will take up Matters pertaining to:</u></p> <ol style="list-style-type: none"> 1. Civil Revision Petition (I/O). 2. Testamentary Cases 3. First Appeal Order. 4. Miscellaneous First Appeal. 5. Transfer Petition (Civil). 6. Second Appeal Order. 7. Land Acquisition Appeal(S/B). 8. Arbitration Appeal(S/B). 	<p>HON'BLE MR. JUSTICE ACHINTYA MALLA BUJORBARUA</p>	<p>-DO-</p>
	<p>[COURT NO. 16] [CRIMINAL BENCH-II] <u>This Bench will take up Matters pertaining to:</u></p> <ol style="list-style-type: none"> 1. Bail Matter 2. Criminal Matters(Old Pending Hearing) 	<p>HON'BLE MR. JUSTICE HITESH KUMAR SARMA</p>	<p>-DO-</p>
	<p>[COURT NO. 17] [CIVIL BENCH-I] <u>This Bench will take up Matters pertaining to:</u></p> <ol style="list-style-type: none"> 1. Regular Second Appeal. 2. Civil Revision Petition. 3. Regular First Appeal. <p>(Including hearing on all days)</p>	<p>HON'BLE MR. JUSTICE MIR ALFAZ ALI</p>	<p>-DO-</p>